

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.170 of 2020

IN THE MATTER OF:

MBev Spirits Pvt. Ltd.

...Appellant

Versus

Mam Chand Goyal & Ors.

...Respondents

For Appellant:

**Shri Krishnendu Datta and Shri Gursat Singh
Vachher, Advocates**

For Respondents:

**Shri Virender Ganda, Sr. Advocate with Shri
Vishal Ganda, Shri Ayandeb Mitra, Shri Anand
Sengar, Shri Ajay Jain and Shri Prashant Mehta,
Advocates (R-1 & 2)
Shri Aaryav Mehra, Caveator (R-1 & 2)
Shri Siddharth Bhatli and Shri Abhishek
Chaudhary, Advocates (R-4, 6, 7 & 8)**

ORDER
(Virtual Mode)

19.02.2021 Heard. The arguments of the learned Counsel for both sides
are completed.

Reserved for Judgement.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md